

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 191 of 2015(SZ)
With
Original Application No. 178 of 2014(SZ)**

S.P.Muthuraman

...Applicant

Vs

The Union of India,
Rep. by the Secretary to Government,
Ministry of Environment Forest
and Climate Change, ,
New Delhi - 110003 & others.

...Respondents

WITH

T. Rajamanickam,
Tiruneveli.

... Applicant(s)

Vs

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tirunelveli and Ors.

... Respondent(s)

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**Filed by
Thiru. Sai Sathya Jith
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No.191 of 2015(SZ)
With
Original Application No. 178 of 2014 (SZ)**

S.P. Muthuraman,
S/o. S. Ponnusamy,
No.204, Railway Feeder Road,
Sankar Nagar Post,
Thirunelveli District. ...Applicant

Vs

The Union of India,
Rep. by the Secretary to Government,
Ministry of Environment, Forest & Climate Change,
Government of India,
Indira Paryavaran Bhavan,
Jorbagh Road, Aliganj,
New Delhi and Ors.

...Respondents

With

T. Rajamanickam,
S/o. Thirunavukarasu,
44-E, Pandiyapuram South Street,
Pettai, Thirunelveli.
...Applicant(s)

Versus

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
30/2, SIDCO Industrial Estate,
Pettai, Thirunelveli and Ors.
...Respondent(s)

**REPORT FILED ON BEHALF OF THE RESPONDENTS GOVERNMENT,
ENVIRONMENT CLIMATE CHANGE AND FOREST DEPT.&TAMIL NADU
POLLUTION CONTRO BOARD,**

I, R. Kannan, Son of V. Raghavan, Hindu, aged about 58 years, having my office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Member Secretary of the Tamil Nadu Pollution Control Board, Chennai – 600 032 and filing this Report on behalf of the Respondents Government of Tamil Nadu – Environment, Climate Change and Forest Department and Tamil Nadu Pollution Control Board


**MEMBER SECRETARY
TAMILNADU POLLUTION CONTROL BOARD
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and as such I am well acquainted with the facts of the case from the records.

2. I state that the issue involved in the afore mentioned cases are jointly dealt with by the co-ordination/monitoring of the TNPCB along with the other Government departments and government constituted committees. Accordingly, I am authorized to file the present affidavit on behalf of the Respondent Government of Tamil Nadu – Environment, Climate Change and Forest Department for the sake of convenience and I am also filing on behalf of the Tamil Nadu Pollution Control Board as well by way of adopting the same.

BACKGROUND OF THE PRESENT AFFIDAVIT

3. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone), Chennai in its order dated 08.06.2021 in O.A. No. 191 of 2015 & O.A. No.178 of 2014 has directed the following in Paras which is as follows

"Para-12: The Joint Committee, Tamil Nadu Pollution Control Board, Tirunelveli Corporation, Vickramasingapuram and Ambasamudhram Municipalities and also Kallidaikurichi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalsamudram, Melaseval & Naranammalpuram Town Panchayats are directed to submit their status report regarding the progress of the work done by them to mitigate the situation of protecting Thamirabarani River as envisaged in the minutes of meeting of the Joint Committee.

Para-13: But it is seen from the report that main pollution is caused in the upstream of Thamirabarani which runs through Tirunelveli Corporation, Vikramasingapuram and Ambasamudram Municipalities and other panchayats mentioned appear to be in the downstream of the Thamirabarani River, where the possibility of pollution may be less, that may be the reason why, directions were given by the Joint Committee only to three local bodies to expedite the action plan for implementing the Solid Waste Management Rules and other provisions to protect the Thamirabarani River from pollution.

Para-14: The Registry is directed to communicate this order to the above said authorities by e-mail immediately so as to comply with the direction, apart


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from communicating this order to the Chief Secretary, State of Tamil Nadu, Principal Secretaries for Environment, Municipal Administration & Water Supply, PWD & WRO, Commissioner of Municipal Administration and Director of Town Panchayat to look into the issue seriously and take special interest to implement the action plan with shorter time line by providing necessary logistics including financial as well as technical support, if any, required to these local bodies to implement the scheme and protect Thamirabarani River from pollution. A meeting of these municipalities can be convened by the Principal Secretaries so that the progress of the work can be monitored and expedited at the earliest possible time.

Para-15: The above Secretaries are also directed to file their further review reports as directed by this Tribunal before the next hearing date so that further directions on the basis of the recommendations made by the high-power committee can be considered and directions can be given. Accordingly, if some concrete proposals at the intervention of the high power committee is proposed, then even the case itself can be disposed of on that basis, directing the high power committee to protect the same and implement the same in a quicker manner.”.

4. It is submitted that this Hon'ble Tribunal had wanted the various government departments to show progress at a quicker pace and action to be spread over both the upstream and the downstream of the river and focusing on the areas that are more likely to be polluted than the others. The Hon'ble Tribunal also ordered that some concrete proposals have to be placed to address the issue in wholesome, whereby it would ***aid in the disposal of the case and for the above purpose also constituted a high-power committee to attend to the various directions.***

PREPARATION OF ACTION PLAN TO SOLVE THE ISSUE OF RIVER POLLUTION WITH A TIMELINE IN FINAL SOLUTION TO THE ISSUE IN THE ABOVE APPLICATIONS

5. It is submitted that accordingly, the Government and all the concerned authorities inclusive of the high-power committee have taken a wholesome view of the situation and also reviewed the present situation


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alongwith a plan for the future, in order to wholly implement the order of this Hon'ble Tribunal.

6. It is submitted that accordingly, the present affidavit is filed to provide a picture to this Hon'ble Tribunal about the action taken and the proposed plan with an estimated timeline to enable this Hon'ble Tribunal to dispose of the application, if found justified and sufficient, along with conditions on time and actions to be complied with.
7. It is respectfully submitted that in compliance of the above said Hon'ble NGT (SZ) order, a **preliminary meeting** was conducted by the Principal Secretary to Government, Environment, Climate Change & Forests Department with the officials of Public Works Department(PWD/WRO), Commissionerate of Municipal Administration and Directorate of Town Panchayat on 11.08.2021.
8. During the meeting, the Principal Secretary to Government discussed about the status of operation of the existing Waste Stabilisation Pond and 7 number of DEWATS system provided by the Tirunelveli Corporation and proposed action plan submitted by the Tirunelveli Corporation, Vickramasingapuram and Ambasamudhram Municipalities, Kallidaikurichi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalamudram, Melaseval and Naranammalpuram Town Panchayats for the treatment of entire sewage generated from the whole Tirunelveli district.
9. It is further submitted that the **Chief Secretary to Government of Tamil Nadu conducted a High-Powered Committee meeting on 04.09.2021** to discuss on the action taken by the respective ULB's on the orders passed by the Hon'ble NGT(SZ), Chennai.


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10. Based on the meeting, apart from taking various decisions and envisaging a plan to attain zero pollution in the river, initially, a Sub-Committee was constituted to inspect the Tamirabarani River and ascertain the present status of implementation of pollution control measures such as installation of UGSS, STP's and DEWAT system etc., vide G.O.(Rt) No.444 dated 04.09.2021 Environment, Climate Change and Forest Department with the following officials:-

1. Thiru. P.Ponniah, I.A.S
Director of Municipal Administration
Chennai – 28
2. Thiru N. Gnanasekar,
Superintending Engineer,
Tamirabarani River Basin Circle,
Tirunelveli.
3. Tmt. Vijayalakshmi, JCEE(M)
Tamil Nadu Pollution Control Board, Tirunelveli.

11. It is respectfully submitted that, the Sub-Committee have inspected the various areas of Vickramasingapuram Municipality, Ambasamudram Municipality, Cheranmadevi Town Panchayat, Kallidaikuruchi Town Panchayat and Tirunelveli Corporation on 06.09.2021. After having a detailed discussion with the officials of ULBs of Tirunelveli District. Detailed Inspection Report of the Sub-Committee on the river pollution of River Tamirabarani caused by the local bodies along with the river stretch is submitted herewith as **ANNEXURE – I**.

12. It is further submitted that as per the recommendations of the Joint Committee constituted by the Hon'ble NGT vide order dated 17.01.2020, the Sub-committee have furnished the present status on the compliance of the same as on 06.09.2021 is submitted herewith as **ANNEXURE-II**.


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13. It is submitted that a joint reading of ANNEXURE-I and ANNEXURE-II would reveal that the solution to the entire problem lies in a wholesome approach to prevent the pollution of the river from all sources of pollution. Accordingly, to tackle the problem, a three-pronged control mechanism is proposed and being implemented namely:-

- (a) Construction of UGSS
- (b) Treatment by STPs and FSTPs
- (c) Implementation of DEWAT systems.

14. It is submitted that once all of the above are fully implemented and operational, it is designed to cut-off all the major pollution sources to the river. However, the massive project is spread over the Municipal Corporation of Tirunelveli, 2 other Municipalities and several Town Panchayaths. At the interference of this Hon'ble Tribunal, the High-Power Committee has expedited the Government machinery with a sole intention to quickly complete the issue as this Hon'ble Tribunal had noted that the problem is pending for many years.

15. However, the earlier order of this Hon'ble Tribunal is being fully complied with, in its spirit and intention, to expedite and make the river pollution free. It is submitted that only due to the present pandemic situation which had peaked in the form a second wave lasting a few months in the middle of this year and the subsequent lockdowns, some slow down had occurred in the implementation of the project. The same is beyond the control of the Government authorities and due to extraordinary circumstances as stated above.

16. However, the situation is now being revived, reviewed and expedited and the revised time-frame along with the progress of the work including


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the present status has all been explained in detail in the committee report as ANNEXURES-I and II.

17. It is submitted that this Hon'ble Tribunal may be pleased to accept the reports and appreciate the case of this Respondent and the proposed plan being implemented, so that, a permanent solution would be found in due course of time and it is prayed that the above Applications may be disposed off with necessary orders to implement and report the progress of the project.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.


MEMBER SECRETARY
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R. Kannan, Son of V. Raghavan, working as MemberSecretary, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

Verified at Chennai on this 07th day of September, 2021.


MEMBER SECRETARY
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, CHENNAI-600 032.

Inspection report of the Sub Committee on the river pollution of river Tamirabarni caused by the Local bodies along the river stretch on 06.09.2021

The Sub Committee Constituted vide G.O. (Rt). No.444 Environment, Climate Change and Forests(EC-1) Department Dated 04.09.2021 is with the following officials:-

1. **ThiruP.Ponniah,I.A.S**
Director of Municipal Administration
Chennai – 28
2. **Thiru N. Gnanasekar,**
Superintending Engineer,
Tamirabarani River Basin Circle,
Tirunelveli.
3. **Tmt. Vijayalakshmi, JCEE(M)**
Tamilnadu Pollution Control Board,
Tirunelveli

To prevent the pollution of the perennial River Thamirabarani, petitioners Mr.S.PMuthuraman and T.Rajamanickam filed a writ petition in the National Green Tribunal in O.A Nos.191 of 2015(SZ) and 178 of 2014(SZ). The Honourable tribunal ordered to form a joint committee in District level to monitor the action taken against the respective ULBs as well as the quality of the surface water of the Thamirabarani River dated 04.02.2020.

Accordingly, the Joint committee formed in district level headed by the District Collector Tirunelveli, Senior Scientist, Central Pollution Control Board, Regional Directorate, South Bangaluru, Commissioner, Tirunelveli Municipal Corporation, Tirunelveli, Executive Engineer, Public Works, Department/WRO, Tirunelveli Division, Tirunelveli, District Environmental Engineer, TNPCB, Tirunelveli.

The next hearing of the NGT is scheduled on 08.09.2021. Meanwhile the Chief Secretary-Government of Tamilnadu conducted a meeting regarding the action taken by the respective ULBs against the compliance noticed by the TNPCB through video conference. Based on the meeting, a subcommittee was constituted vide G.O.(Rt).No.444 dated 04.09.2021 Environment, Climate Change and Forests(EC-1) Department.

The committee inspected various areas of Vickramasingapuram Municipality, Ambasamudram Municipality, Cheranmadevi Town Panchayat, Kallidaikuruchi Town Panchayat

and Tirunelveli Corporation. After having a detailed discussion with the stake holders the detailed inspection report is submitted as follows.

Present status of the compliance notified by the ULBS:

MUNICIPALITIES

1. Vickramasingapuram Municipality :

Vickramasingapuram town was constituted as Municipality in the year 2004. The area of the Town is 38.57 Sq.Km with 21wards. Population of the Town as per 2011 census is 47241 and the current population is 49377. The town is situated on the western side of Tirunelveli (35Km) .

In the minutes of the joint committee constituted in compliance of the Honorable NGT Order Dated 17.01.2020 in OA No. 191 of 2015,(SZ) held on 14.02.2020 at the District Collectorate Tirunelveli, it had been decided that the local bodies located along the stretch of river Tamirabarani will have to furnish report / action plan for the prevention of domestic sewage/ Municipal Solid Waste into the River.

In response to the above, Vickramasingapuram Municipality has identified 12 Major locations wherein sullage water from the Town is disposed into the KodaiMelazhagiyan irrigation channel which runs along the southern side of Vickramasingapuram Municipality and the channel ends with gnanapattarkulam in Mannarkoil village. There is no sullage water is being disposed directly into the Tamirabarani river except one location identified during the inspection on 06.09.2021 at Maruchikatti Marugkal Odai Channel at Thiyaipothai.

In this regard M/S Tamil Nadu Water Investment Company (TWIC) had made a study of all the discharge points in Vickramasingapuram Municipality and the following is the details furnished in the draft Detailed Project Report submitted by TWIC:

| Si · No. | Surve y Tag No. | Location Name | Flow (Cu. m) | Requi red Surfac e Area (m2/d ay) | TDS ppm | pH CPC B Stand ard 6.5 - 9.0 | TSS CPCB Stand ard <50 | BOD CPCB Stand ard <30 | Total Colifo rm CPCB Stand ard < 1000 | DO NIL |
|----------------|-----------------------|---|--------------------|--|------------|--|------------------------------------|------------------------------------|---|-----------|
| 1 | VIK - 01 | Opp To Vinayagar Temple | 1058 | 10575 | 300 | 7.3 | - | - | - | - |
| 2 | VIK - 02 | SivaganapuramOpp to Karpagavinayagr Temple | 85 | 853 | 300 | 6.8 | - | - | - | - |
| 3 | VIK - 03 | MettupalayamTherkuTheru | 507 | 5071 | 400 | 7.8 | - | - | - | - |
| 4 | VIK - 04 | KasavanoodaiOpp to St. Marys Matric School | 643 | 6433 | 700 | 7.4 | 22 | 20 | 350 | 0.8 |

| | | | | | | | | | | |
|----|----------|--|-------------|--------------|-----|-----|----|----|-----|-----|
| 5 | VIK - 05 | KrishnanaKovil Dry Fish Market | 823 | 8233 | 600 | 7.3 | 46 | 65 | 280 | NIL |
| 6 | VIK - 06 | Thirumanjan Street | 144 | 1445 | 300 | 7.2 | - | - | - | - |
| 7 | VIK - 07 | Vathilingapuram Back Side of Vinayagar Temple | 632 | 6325 | 600 | 7.5 | 44 | 80 | 170 | NIL |
| 8 | VIK - 08 | MeenatchipuramSenaithalaivar Her.Sec.School | 80 | 800 | 600 | 7 | - | - | - | - |
| 9 | VIK - 09 | Arunthathiyar South Street | 62 | 621 | 500 | 7 | 36 | 40 | 220 | 0.6 |
| 10 | VIK - 10 | GaniyarThoppu | 755 | 7553 | 300 | 7.4 | - | - | - | - |
| 11 | VIK - 11 | PLWA Her.Sec.School south of Madura Coats Mill store | 99 | 987 | 300 | 7.3 | - | - | - | - |
| 12 | VIK - 12 | Exit and Outfall Ambalavanapuram East Ward | 97 | 969 | 600 | 7.3 | - | - | - | - |
| | | Total | 4986 | 49864 | | | | | | |
| | | Total Flow (MLD) | 4.99 | | | | | | | |

The Committee after perusing the DPR and observing the local conditions and considering the low volume of sewage discharge into the irrigation channel, has suggested the construction of DEWAT system for treating the sullage water discharging into the North Kodaimelazhagiyan Channel in Vickramasingapuram Municipality with the following time line.

| Sl.No | Name of the Location | Method Suggested | Probable Date of Completion |
|-------|---|------------------|-----------------------------|
| 1 | Ward no. 02 GnaniyarThoppu | DEWAT system | 31.12.2021 |
| 2 | Ward no. 02 AmbalavanapuramEast street | DEWAT system | 31.12.2021 |
| 3 | Ward no. 03 MeenatchipuramSenaithalaivar Hr. Sec. School. | DEWAT system | 31.12.2021 |
| 4 | Ward no. 10 Dana Opp to VinayagarKovil | DEWAT system | 30.06.2022 |
| 5 | Ward no .11 Mettupalayam South Street | DEWAT system | 31.03.2022 |
| 6 | Ward no. 11 SivagnapuramOpp to KarpagavinayagarKovil | DEWAT system | 31.03.2022 |

| | | | |
|----|--|--------------|------------|
| 7 | Ward no. 12 KasavanOdaiOpp to St. Marys Hr. Sec School | DEWAT system | 31.03.2022 |
| 8 | Ward no. 07 Krishnan Kovil Dry Fish Market | DEWAT system | 30.06.2022 |
| 9 | Ward no. 05 Vaithilingapuram Backside of VinayagarKovil | DEWAT system | 31.03.2022 |
| 10 | Ward no 02 P.L.W.A Hr.Sec. School South of Madura Coats Mill Store | DEWAT system | 31.03.2022 |
| 11 | Ward no 06 Thirumanchanam Street | DEWAT system | 30.06.2022 |
| 12 | Ward no 03 Arunthathiyar South Street | DEWAT system | 31.03.2022 |

Direct Sewage disposal into Thamirabarani River

The Committee has also observed one more point Viz., MarichikattiMarukalOdai at Thiyagipothai and suggested to prevent the sullage discharging into the odai by DEWAT System in technical consultation with SE, PWD Tamirabarani river basin. A detailed observation on the volume of discharge per day has to be done before finishing the work of DEWAT system. It shall be completed before 30.06.2022.

WASTE WATER OUT FALL IN THAMIRABARANI RIVER





**Inspection of the Sub Committee on the River Pollution of River Thamirabarani at Marichikatti
MarukalOdai near Thiyagipothai in ward no. 10**

WASTE WATER OUT FALL IN KODAIMELAZHAGIAN CHANNEL



**Inspection of the Sub Committee on the River Pollution of River Thamirabarani at Dana
Opposite to Selvavinayagar Kovil in ward no.10**

WASTE WATER OUT FALL IN KODAIMELAZHAGIAN CHANNEL



**Inspection of the Sub Committee on the River Pollution of River Thamirabarani at Kasavan Odai
St.Marys School in ward no. 12**

The Committee has also instructed to check the quality of sewage in all Twelve locations.(Viz.Gnaniyarthoppu, Ambalavanapuram, Meenatchipuram senaithalaivar Hr.Sec.School, Thirumanchanam Street, P.L.W.A.Hr.Sec.School South, Dana opp to Vinayagar Kovil, Mettupallayam South Street, Sivagananapuram Kasavan Odai near St. Mary's Hr.Sec. School, Arunthathiyar South Street and Vaithilingapuram Backside of Vinayagar Kovil by TamilNadu Pollution Control Board.

FSTP :

The Committee has also inspected Feacal Sludge Treatment Plant (FSTP) constructed in Vickramasingapuram Municipality for 30 KLD for treating sewage water generating out of the 19377 households of Municipal Limit at an estimate cost of Rupees.300.00 Lakh under IUDM scheme and the plant is now under trail run. The septage accumulated at septic tanks of 19377 households are transported to FSTP by engaging three private carriers. The FSTP will become fully functional by the end of october.

2. Ambasamudram Municipality :

In Ambasamudram Municipality 8 Major locations have been identified as discharge points wherein sullage water from the Town is disposed into the Nathiunni irrigation channel which runs along the southern side of Ambasamudram Municipality and the channel ends in the Gadana River. The Quantum of sullage generation from the households of Ambasamudram Municipality is put up below as studied by the TWIC:-

| Si. No. | Survey Tag No. | Location Name | Flow (Cum) | Required Surface area (m2/day) | TDS ppm | pH CPCB standard 6.5- 9.0 | TSS CPCB standard <50 | BOD CPCB Standard <30 | Total Coliform CPCB Standard < 1000 | DO NIL |
|---------|----------------|---|-------------|--------------------------------|---------|---------------------------|-----------------------|-----------------------|-------------------------------------|--------|
| 1 | AMB-01 | Entry point Sankarankoil Road | 1658 | 16579 | 500 | 7.4 | - | - | - | - |
| 2 | AMB-02 | Kannivinayagarkoil Street | 1000 | 10002 | 300 | 7.5 | 22 | 16 | 94 | 1.1 |
| 3 | AMB-03 | Melapalayamtherkkurathaveethi | 142 | 1423 | 500 | 7.5 | - | - | - | - |
| 4 | AMB-04 | Melapalayamkeelarathaveethi | 323 | 3228 | 500 | 7.6 | - | - | - | - |
| 5 | AMB-05 | Shankar street | 227 | 2268 | 400 | 7.4 | - | - | - | - |
| 6 | AMB-06 | Pudukiramam street | 61 | 606 | 900 | 6.9 | - | - | - | - |
| 7 | AMB-07 | Keelathirumanjanam road end | 702 | 7022 | 400 | 7.1 | 32 | 22 | 110 | 0.6 |
| 8 | AMB-08 | Kallidaikurichi road - main road bridge | 4.00 | 36.00 | 400 | 6.9 | - | - | - | - |
| | | Total | 4116 | 41164 | | | | | | |
| | | Total Flow(MLD) | 4.12 | | | | | | | |

The Committee has inspected and suggested the following action plan for the 8 locations identified in Ambasamudram Muicipality to prevent the sullage water discharging into the Nathiunni irrigation channel. **The Committee has also observed that there is no sullage water is discharged directly into the river Tamaribarani.**

| Sl.No | Name of the Location | Method Suggested | Probable Date of Completion |
|-------|---|------------------|-----------------------------|
| 1 | Ward no. 13 Sankarankoil Road | DEWAT system | 31.12.2021 |
| 2 | Ward no.10 Kannivinayagarkoil Street | DEWAT system | 31.12.2021 |
| 3 | Ward no. 07 Sankar Street | DEWAT system | 31.12.2021 |
| 4 | Ward no. 05 KeelaThirumanjanam Road | DEWAT system | 31.12.2021 |
| 5 | ward no. 09 Melapalayam South Car Street | DEWAT system | 30.04.2022 |
| 6 | Ward no. 06 Puthugramam Street | DEWAT system | 30.04.2022 |
| 7 | ward no. 09 Melapalayam East Car Street | DEWAT system | 30.04.2022 |
| 8 | Ward no. 05 Kallidaikurichi Road – main road bridge | DEWAT system | 30.06.2022 |

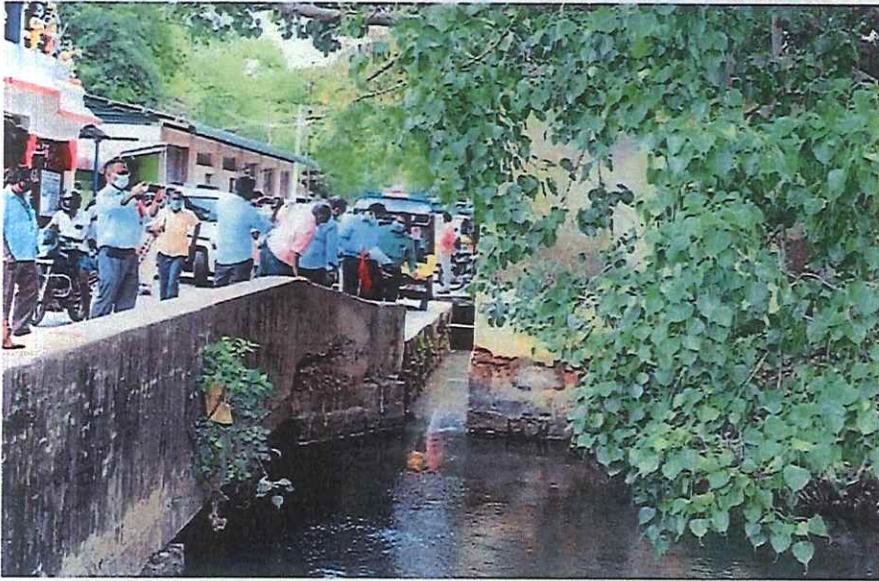
AMBASAMUDRAM MUNICIPALITY

WASTE WATER OUTFALL IN NATHIUNNI CHANNEL



**Inspection of the Sub Committee on the river pollution of river Tamirabarani
at Ward no .13 Sankarankoil Road on 06.09.2021**

AMBASAMUDRAM MUNICIPALITY
WASTE WATER OUTFALL IN NATHIUNNI CHANNEL



Inspection of the Sub Committee on the river pollution of river Tamirabarani
at Ward no .05 Keela Thirumanjanam Road on 06.09.2021.

AMBASAMUDRAM MUNICIPALITY
WASTE WATER OUTFALL IN NATHIUNNI CHANNEL



Inspection of the Sub Committee on the river pollution of river Tamirabarani
at Ward no .05 Kallidaikurichi Road-Main Road Bridge on 06.09.2021.

AMBASAMUDRAM MUNICIPALITY
WASTE WATER OUTFALL IN NATHIUNNI CHANNEL



Inspection of the Sub Committee on the river pollution of river Tamirabarani
 at Ward no .05 Keela Thirumanjanam Road on 06.09.2021.

AMBASAMUDRAM MUNICIPALITY
WASTE WATER OUTFALL IN NATHIUNNI CHANNEL



Inspection of the Sub Committee on the river pollution of river Tamirabarani
 at Ward no .13 Sankarankoll Road on 06.09.2021

TOWN PANCHAYATS

1) Kallidaikurichi Town Panchayat :

Kallidaikurichi Town was constituted as Town Panchayat in the year 1984. The area of the Town is 6.56Sq. km with 21 wards. Population of the Town as per 2011 census is 26398 and the current population is 27718. The Town is situated on the western side of Tirunelveli(35 km) in south side bank of Thamirabarani River.

Kallidaikurichi Town Panchayat has identified 20 Major locations wherein sullage water from the Town is disposed in to Kannadiyan irrigation Channel which runs through the Western side of Kallidaikurichi Town Panchayat.



Sub Committee inspected kanadiyan Channel in Kallidaikuruchi

The Sub Committee on its inspection has suggested the following action plan to treat the sullage water to prevent the pollution of the channel.

| S. No | Location of outfall | Qty (cu.m) | Land available (Yes/No) | Action Suggested | Probable date of completion | Remarks |
|-------|-----------------------------|------------|-------------------------|------------------|-----------------------------|---|
| 1 | Thimmarajapuram Road | 893.92 | Yes | DEWATS | 31.12.2021 | |
| 2 | Ramachandrapuram Ward(18) | 113.79 | No | - | - | Site will be identified and DEWAT system will be in place by the end of December 2021 |
| 3 | Kandhapuram | 95.70 | No | - | - | |
| 4 | Ambasamudram Main Road | 84.09 | Yes | DEWATS | 31.12.2021 | |
| 5 | Ambasamudram Main Road | 119.41 | Yes | DEWATS | 31.12.2021 | |
| 6 | Veerapuram Street | 159.75 | Yes | DEWATS | 31.12.2021 | |
| 7 | Veerapuram Street | 160.82 | Yes | DEWATS | 31.12.2021 | |
| 8 | Mudhaliapuram Street | 162.80 | Yes | DEWATS | 31.12.2021 | |
| 9 | Yekambaram Street | 177.30 | Yes | DEWATS | 31.12.2021 | |
| 10 | Mudhaliapuram Keel Street | 131.21 | Yes | DEWATS | 31.12.2021 | |
| 11 | Subramaniapuram | 37.57 | Yes | DEWATS | 31.12.2021 | |
| 12 | Vembadiamman Temple | 49.16 | Yes | DEWATS | 31.12.2021 | |
| 13 | Pagalikothar Street | 260.91 | Yes | DEWATS | 31.12.2021 | |
| 14 | Kumarakovil Middle Street | 156.90 | Yes | DEWATS | 31.12.2021 | |
| 15 | KumaraKovil Keel Street | 82.11 | Yes | DEWATS | 31.12.2021 | |
| 16 | Subramniapuram Yadav Street | 241.55 | Yes | DEWATS | 31.12.2021 | |
| 17 | Madavilagam Street | 34.79 | Yes | DEWATS | 31.12.2021 | |
| 18 | Vellalar Street | 21.75 | Yes | DEWATS | 31.12.2021 | |
| 19 | Kottaiedakudi Street | 18.78 | Yes | DEWATS | 31.12.2021 | |
| 20 | Edakudi Street | 90.54 | Yes | DEWATS | 31.12.2021 | |

2) Veeravanallur Town Panchayat :

Veeravanallur Town was constituted as Town Panchayat in the year 1980. The area of the Town is 9.13Sq. km with 18 wards. Population of the Town as per 2011 census is 19585 and the current population is 20550. The Town is situated on the western side of Tirunelveli (22.7km) in south side bank of Thamirabarani River.

Veeravanallur Town Panchayat has identified 24 Major locations wherein sullage water from the Town is disposed into kannadiyan irrigation Channel which runs through the Northern side of Veeravanallur Town Panchayat.

The Sub Committee on its inspection has suggested the following action plan to treat the sullage water to prevent the pollution of the channel.

| S. No | Location of outfall | Qty | Land available (Yes/No) | Action Suggested | Probable date of completion |
|-------|--|--------|-------------------------|------------------|-----------------------------|
| 1 | Shattupala Street | 7.51 | No | - | - |
| 2 | Mutharamman Kovil Street | 23.85 | No | - | - |
| 3 | Anthonyar Street | 36.32 | No | - | - |
| 4 | Elavadi Street, westside | 25.74 | Yes | DEWATS | 31.12.2021 |
| 5 | Kilakulam Keel Street End Point | 15.77 | Yes | DEWATS | 31.12.2021 |
| 6 | Nainar colony Starting Point | 10.3 | Yes | DEWATS | 31.12.2021 |
| 7 | 4 th North Street | 854.86 | Yes | DEWATS | 31.12.2021 |
| 8 | Shenbagavalliamman kovil North Muduku Street | 23.65 | No | - | - |
| 9 | Shenbagavalliamman Kovil North Street | 11.4 | No | - | - |
| 10 | Shenbaga Valli Amman Kovil East Street | 15.88 | No | - | - |
| 11 | Shattupala Street | 23.27 | No | - | - |
| 12 | Shattupala Street | 160.32 | No | - | - |
| 13 | Pallivasal South Street | 12.21 | No | - | - |
| 14 | Pallivasal North Street | 81.81 | No | - | - |
| 15 | Renganathasamy Sannathi Street | 486.65 | Yes | DEWATS | 31.12.2021 |
| 16 | Renganathasamy Sannathi Street | 20.78 | No | - | - |
| 17 | Elavadi Street | 902.95 | No | - | - |
| 18 | Church Street | 10.73 | No | - | - |
| 19 | Krishnan Kovil North Street | 7.08 | No | - | - |

| | | | | | |
|----|--|-------|-----|--------|------------|
| 20 | Krishnan Kovil Street | 4.82 | Yes | DEWATS | 31.12.2021 |
| 21 | Krishnan Kovil Street | 8.54 | No | - | - |
| 22 | Sreenivasa Perumal Kovil Sannadhi Street | 9.85 | No | - | - |
| 23 | Madha kovil South Street | 17.83 | No | - | - |
| 24 | Subramania Swamy Sannathi Street | 18.67 | No | - | - |

Out of the total 24 locations, for 6 location as indicated in the table, DEWAT system can be started immediately and it can be completed by the end of December 2021. In the case of 18 location since no site is available at the discharge point, suitable place is being identified and DEWAT system will be installed at various places.

3) Mukkudal Town Panchayat :

Mukkudal Town was constituted as Town Panchayat in the year 1982. The area of the Town is 15.36Sq. km with 15 wards. Population of the Town as per 2011 census is 16755 and the current population is 17100. The Town is situated on the western side of Tirunelveli (30 km) in south bank of Thamirabarani River.

Mukkudal Town Panchayat has identified 7 Major Locations wherein sullage water from the Town is disposed into kannadiyan irrigation Channel which runs through the Northern side of Mukkudal Town Panchayat.

The Sub Committee on its inspection has suggested the following action plan to treat the sullage water to prevent the pollution of the channel.

| S. No | Location of outfall | Qty | Land available (Yes/No) | Action Suggested | Probable date of completion |
|-------|-----------------------------------|---------|-------------------------|------------------|-----------------------------|
| 1 | Singamparai | 159.08 | No | - | - |
| 2 | Sadaiappapuram | 13.86 | No | - | - |
| 3 | Backside of Town Panchayat Office | 203.86 | No | - | - |
| 4 | Muthumariamman Kovil Road | 1074.73 | Yes | DEWATS | 31.12.2021 |
| 5 | Ambedkar Colony (South) | 13.91 | No | - | - |
| 6 | Anna Nagar South | 13.61 | No | - | - |
| 7 | Anna Nagar South End Point | 23.97 | No | - | - |

Out of the total 7 locations, for 1 location as indicated in the table DEWAT system can be started immediately and it can be completed by the end of December 2021. In the case of 6 location since no site

is available at the discharge point, suitable place is being identified and DEWAT system will be installed at various places.

4) Cheranmahadevi Town Panchayat :

Cheranmahadevi Town was constituted as Town Panchayat in the year 1980. The area of the Town is 8.5Sq. km with 18 wards. Population of the Town as per 2011 census is 18327 and the current population is 21000. The Town is situated on the western side of Tirunelveli(15 km) in south side bank of Thamirabarani River.

Cheranmahadevi Town Panchayat has identified 11 Major Locations wherein sullage water from the Town is disposed into kannadiyan irrigation Channel which runs through the Northern side of Cheranmahadevi Town Panchayat.



Sub Committee inspected kannadiyan Channel in Kallidaikuruchi

The Sub Committee on its inspection has suggested the following action plan to treat the sullage water to prevent the pollution of the channel.

| S. No | Location of outfall | Qty (Cu.m) | Land available (Yes/No) | Action Suggested | Probable date of completion |
|-------|--------------------------|------------|-------------------------|------------------|-----------------------------|
| 1 | Arasardi North Street | 16.03 | No | - | - |
| 2 | Lalameeyan Street | 134.02 | No | - | - |
| 3 | Rajaji Street | 22.21 | No | - | - |
| 4 | Anavaradharnallur Street | 333.46 | No | - | - |
| 5 | Anavaradharnallur Street | 387.60 | Yes | DEWATS | 31.12.2021 |
| 6 | Vaithi Mela Street | 10.82 | Yes | DEWATS | 31.12.2021 |
| 7 | Vaithi Mela Street | 222.44 | No | - | - |
| 8 | Vaithi North | 398.21 | Yes | DEWATS | 31.12.2021 |
| 9 | Putharakadai Street | 340.43 | yes | DEWATS | 31.12.2021 |
| 10 | Vivekanantha Street | 84.30 | No | - | - |
| 11 | Thilagar Street EndPoint | 22.21 | No | - | - |

Out of the total 11 locations, for 4 location as indicated in the table DEWAT system can be started immediately and it can be completed by the end of December 2021. In the case of 7 location since no site is available at the discharge point, suitable place is being identified and DEWAT system will be installed at various places.

5) Pathamadai Town Panchayat :

Pathamadai Town was constituted as Town Panchayat in the year 1983. The area of the Town is 7.50 Sq. km with 15 wards. Population of the Town as per 2011 census is 16625 and the current population is 17458. The Town is situated on the western side of Tirunelveli (26 km) in south side bank of Thamirabarani River.

Pathamadai Town Panchayat has identified 8 Major locations wherein sullage water from the Town is disposed in to Cannadiyan irrigation Channel which runs through the Northern side of Pathamadai Town Panchayat.

The Sub Committee on its inspection has suggested the following action plan to treat the sullage water to prevent the pollution of the channel.

| S. No | Location of outfall | Qty (Cu.m) | Land available (Yes/No) | Action Taken | Probable date of completion |
|-------|---|------------|-------------------------|-----------------|-----------------------------|
| 1 | Maruthupandi street | 268.79 | Yes | DewattsProposed | 31.12.2021 |
| 2 | Bharathi Dhasan street, Banker Subbiya Primary School | 44.17 | No | - | - |
| 3 | Bharathi Dhasan street, Murukku Company | 80.63 | No | - | - |
| 4 | Bharathi Dhasan street, Sivan Kovil North Street | 28.10 | No | - | - |
| 5 | North Car Street Sivan Kovil | 144.68 | Yes | DewattsProposed | 31.12.2021 |
| 6 | Sambanthar Mela Street/Esakkiamman koil street | 788.74 | No | - | - |
| 7 | Sambanthar Middle Street/ Theppakulam | 122.32 | Yes | DewattsProposed | 31.12.2021 |
| 8 | Outfall at Kundalakesi Street | 132.27 | No | - | - |

Out of the total 8 locations, for 3 location as indicated in the table DEWAT system can be started immediately and it can be completed by the end of December 2021. In the case of 5 location since no site is available at the discharge point, suitable place is being identified and DEWAT system will be installed at various places.

6) Melaseval Town Panchayat :

Melaseval Town was constituted as Town Panchayat in the year 1981. The area of the Town is 8 Sq. km with 15 wards. Population of the Town as per 2011 census is 8435 and the current population is 9200. The Town is situated on the western side of Tirunelveli (23 km) in south side bank of Thamirabarani River.

Melaseval Town Panchayat has identified 11 Major locations wherein sullage water from the Town is disposed in to kannadiyan irrigation Channel which runs through the Northern side of Melaseval Town Panchayat.

The Sub Committee on its inspection has suggested the following action plan to treat the sullage water to prevent the pollution of the channel.

| S. No | Location of outfall | Qty (Cu.m) | Land available (Yes/No) | Action Suggested | Probable date of completion |
|-------|---------------------------------------|------------|-------------------------|------------------|-----------------------------|
| 1 | Kozhu Madai Devar, Pillai Maar Street | 110.14 | No | - | - |
| 2 | Kozhu Madai Devar, Pillai Maar Street | 68.14 | Yes | DEWATS | 31.12.2021 |

| | | | | | |
|----|-----------------------|--------|-----|--------|------------|
| 3 | North Car Street | 19.23 | Yes | DEWATS | 31.12.2021 |
| 4 | Keela Car Street | 160.10 | No | - | - |
| 5 | Keela Eadkudi Street | 8.65 | No | - | - |
| 6 | Vanniyakudi Street | 14.09 | Yes | DEWATS | 31.12.2021 |
| 7 | Kammankudi Street | 15.87 | No | - | - |
| 8 | Devarmar South Street | 8.25 | Yes | DEWATS | 31.12.2021 |
| 9 | Ilathar South Street | 3.33 | No | - | - |
| 10 | Nadar Street | 62.27 | No | - | - |
| 11 | Periyasamy Colony | 58.36 | No | - | - |

Out of the total 11 locations, for 4 location as indicated in the table DEWAT system can be started immediately and it can be completed by the end of December 2021. In the case of 7 location since no site is available at the discharge point, suitable place is being identified and DEWAT system will be installed at various places.

7) Gopalamudram Town Panchayat :

Gopalamudram Town was constituted as Town Panchayat in the year 1980. The area of the Town is 10.50 Sq. km with 15 wards. Population of the Town as per 2011 census is 10694 and the current population is 11228. The Town is situated on the western side of Tirunelveli (19 km) in south side bank of Thamirabarani River.

Gopalamudram Town Panchayat has identified 17 Major locations wherein sullage water from the Town is disposed in to Cannadiyan irrigation Channel which runs through the Northern side of Gopalamudram Town Panchayat.

The Sub Committee on its inspection has suggested the following action plan to treat the sullage water to prevent the pollution of the channel.

| S. No | Location of outfall | Qty (Cu.m) | Land available (Yes/No) | Action Suggested | Probable date of completion |
|-------|--------------------------------------|------------|-------------------------|------------------|-----------------------------|
| 1 | Union Main Road | 135.25 | Yes | DEWATS | 31.12.2021 |
| 2 | Vandimarithamman Kovil North Street | 21.43 | No | - | - |
| 3 | Vandimarithamman Kovil Middle Street | 10.31 | No | - | - |

| | | | | | |
|----|----------------------------------|--------|-----|--------|------------|
| 4 | Tharkash North Street | 99.59 | No | - | - |
| 5 | Tharkash South 1stStreet | 154.7 | No | - | - |
| 6 | Tharkash South 2ndStreet | 18.02 | No | - | - |
| 7 | PalaniAndavarKoil1st Street | 20.51 | No | - | - |
| 8 | PalaniAndavarKoil2ndStreet | 132.42 | No | - | - |
| 9 | VelavanColony | 130.96 | No | - | - |
| 10 | SanthanaMarriAmmanKoilStreet | 82.01 | No | - | - |
| 11 | SargunaVinayagarKoilStreet | 25.22 | No | - | - |
| 12 | KamatchiAmmanKoilStreet | 109.4 | No | - | - |
| 13 | MuppidaAthiAmmanKoilNorthStreet | 56.66 | No | - | - |
| 14 | MuppidaAthiAmmanKoilSouthStreet | 87.55 | No | - | - |
| 15 | ThangammanKoilStreet | 166.97 | Yes | DEWATS | 31.12.2021 |
| 16 | SankaraNarayanaSamiKoilStreet | 26.37 | Yes | DEWATS | 31.12.2021 |
| 17 | ThiyagarajaBagavatharNorthStreet | 124.12 | Yes | DEWATS | 31.12.2021 |

Out of the total 17 locations, for 4 location as indicated in the table DEWAT system can be started immediately and it can be completed by the end of December 2021. In the case of 13 location since no site is available at the discharge point, suitable place is being identified and DEWAT system will be installed at various places.

8) Naranammalpuram Town Panchayat :

Naranammalpuram Town was constituted as Town Panchayat in the year 1983. The area of the Town is 18.13 Sq. km with 15 wards. Population of the Town as per 2011 census is 17094 and the current population is 18632. The Town is situated on the western side of Tirunelveli (6 km) in south side bank of Thamirabarani River.

Naranammalpuram Town Panchayat has identified 3 Major locations where in sullage water from the Town is disposed in to irrigation Channel which runs through the Southern side of Naranammalpuram Town Panchayat.

The Sub Committee on its inspection has suggested the following action plan to treat the sullage water to prevent the pollution of the channel.

| S. No | Location of outfall | Qty | Land available (Yes/No) | Action Suggested | Probable date of completion |
|-------|-------------------------------|-------|-------------------------|------------------|-----------------------------|
| 1 | WardNo.2,Anandhakrishnapuram | 20.00 | Yes | DEWATS | 31.12.2021 |
| 2 | WardNo.6,KuruchikulamMainRoad | 10.00 | Yes | DEWATS | 31.12.2021 |
| 3 | WardNo.9,RamNagar | 10.00 | Yes | DEWATS | 31.12.2021 |

The Committee has concluded with the following details for the action points as directed in the OA No. 191 of 2015 (SZ) with OA No. 178 of 2014 (SZ) dated 08.06.2021 in respect of Municipalities and Town Panchayats as follows:-

| Sl.No | Joint Committee recommendation | Status of Compliance at the time of inspection |
|-------|---|--|
| 11 | Vickramasingapuram and Ambasamudram Municipalities has submitted action plan without assessing the quantum of sewage generation. Both Municipalities shall submit modified action plan after assessing the quantum of generation. | The quantum of sullage discharging into the location identified has now been assessed and the details have been furnished here. |
| 12 | The Local bodies shall expedite the completion of Faecal Sludge Treatment Plant (FSTP) and the treatment system proposed for grey water treatment to avoid contamination of River water flowing in the irrigation channel. | In Vickramasingapuram Municipality FSTP has been completed and Consent To Operate (CTO) has been obtained from TNPCB. The plant is now under trial run. The plant will be fully operated before the end of October 2021. In Ambasamudram Municipality FSTP has been completed and application has been filed for obtaining of Consent To Operate (CTO) from TNPCB. Trial run yet to be started. This will become operational before the end of December 2021. |

| | | |
|----|--|--|
| | | <p>The status of providing In-situ treatment for the treatment of grey water by local bodies' The Sub Committee on its inspection dated 06.09.2021 has suggested for DEWAT system to avoid contamination of river water flowing in the irrigation channels for the two Municipalities Viz., Vickramasingapuram Municipality, Ambasamudram Municipality, and Eight Town Panchayats Viz., Kallidaikuruchi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalamuthiram Mela seval and Narnammalpuram.</p> <p>Hence the question of DPR does not arise.</p> |
| 13 | <p>The local bodies shall provide warning sign board at all accessible location to river Tamirabarani which should carry the fine to be paid by the offender who carried washing of Vehicles and also seizure of such vehicles as per prevailing regulators.</p> | <p>Vickramasingapuram Municipality has installed the said warning sign board at the required locations.</p>  |

The Following are the pending action to be taken by ULBs as instructed in the High level meeting Chaired by the Chief Secretary to Government on 04.09.2021

| Sl.No | Pending action to be taken by ULBs | Status of Compliance |
|-------|--|--|
| 1 | Vickramasingapuram and Amabsamudram Municipality shall expedite the process of approval of DPR prepared by TWIC and tendering process | Since the points of disposal of sullage are in different location and the quantity is meagre and FSTP also completed in Vickramasingapuram and Ambasamudram Municipalities, the Sub Committee suggested DEWAT system of treating the sullage water discharging into the Channels for the above mentioned Municipalities and Town Panchayats. |
| 2 | Kallidaikuruchi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalamudram and Melaseval Town Panchayats shall expedite the process of approval of DPR prepared by TWIC and tendering process Naranammalpuram Town Panchayat yet to prepare DPR | |

TIRUNELVELI CITY MUNICIPAL CORPORATION

Tirunelveli City Municipal Corporation was constituted on 01.06.1994. The extent of Corporation is 108.65 sq.km. The population of the city as per 2011 census is 474838 and the current population is 513284 .

The Tirunelveli City Municipal Corporation follows the directions of the Joint Committee in a routine manner.

1. To conduct a rapid survey to identify the number of domestic sewage outlet let into the irrigational channels (Kodagan channel, Palayamkal channel & Tirunelveli channel) and to arrive the quantity of sewage let out.

Based on the initial survey 35 location have been identified where the sewage outlet into the channel. The quantity of the sewage outlet from the three channels is calculated approximately 20,00,0000 litres per day. It is being planned to provide DEWAT system in major locations as a temporary measure. Moreover, as a permanent measure, the underground sewerage systems phase – II and III are being executed by Tirunelveli Corporation to a project cost of Rs.296.11 crore and Rs.447.75 crore respectively and the above said projects are expected to be completed by 25.07.2022 and 31.12.2022. After commissioning of the above projects, the outlet of the domestic sewage let into the irrigation channels will be eradicated.

2. To complete the construction of the remaining 3 DEWATS treatment units by 20.07.2021

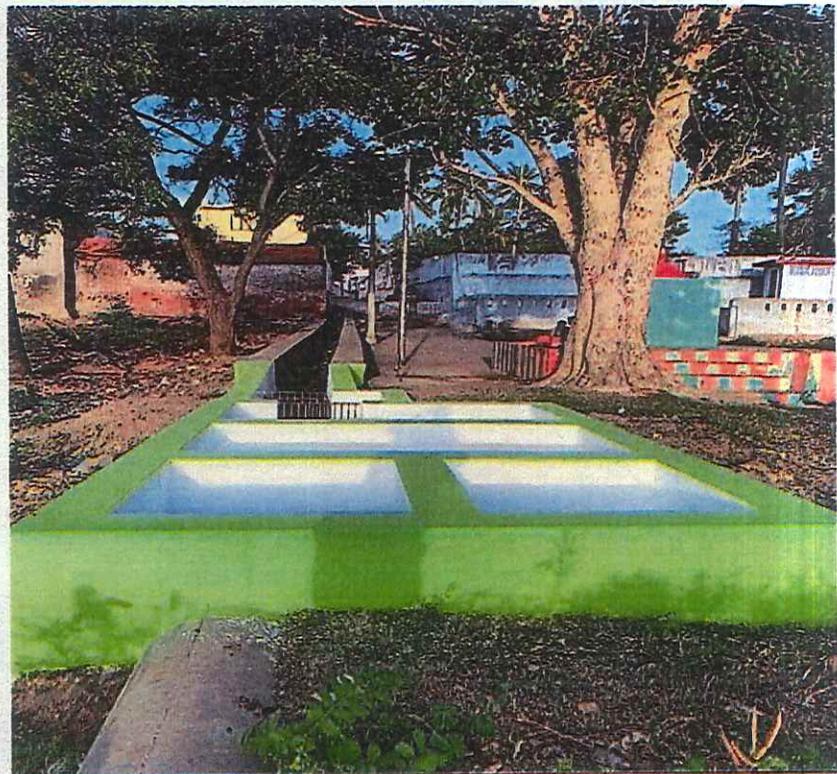
In Tirunelveli City Municipal Corporation, a partially sewage-treated system i.e; DEWATS (DEcentralized Waste water Treatment System) constructed and put into use in the following locations:

1. Kailasapuram
2. Meenakshipuram
3. Meenakshipuram Anna Nagar
4. Sindupoondurai
5. Udaiyarpatti
6. Vannarpettai Valaiyapathi Street
7. Vannarpettai Ramalingar Street
8. Kokkirakulam (Opposite to Collectorate)
9. Kokkirakulam Mariyamman Kovil Street
10. Kurukkuthurai

These DEWATS are being cleaned on a weekly basis. Assistant Commissioners are made in charge of maintaining the DEWATS in their respective zones.



DEWATS Structure at Udayarpatti



DEWATS Structure at Vannarpettai Valayapathy street



Inspection of the sub committee along with Commissioner, Tirunelveli Corporation at DEWATS structure at Udayarpatti. Dated 06.09.2021

3. To plant suitable vegetation/ plantation to utilize the treated sewage let out from the DEWATS treatment units

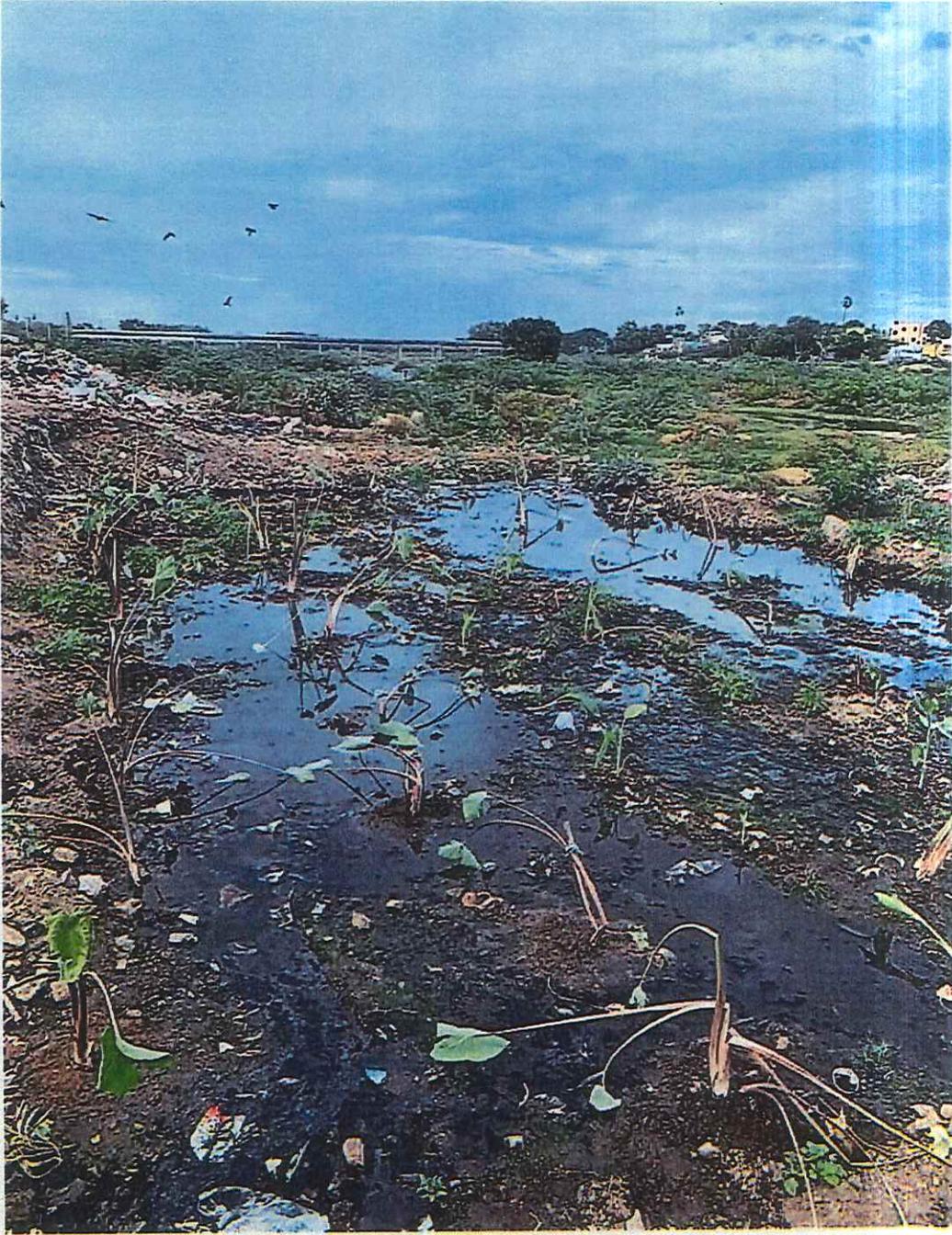
Out of the above said 10 locations, plantation of the suitable vegetation has been completed in the following 3 locations by using treated sewage let out from DEWATS structure:

1. Sindupoondurai
2. Udaiyarpatti
3. Kokkirakulam(Opposite to Collectorate)

and for the rest of the locations, plantation will be done in a phased manner at the earliest. Plants as well as cattle feed grasses are obtained.



Plantation has been completed at Sindupoondurai DEWATS Structure site



Plantation has been completed at Udayarpatti DEWATS Structure site

4. To explore the possibility of transporting the sewage let out from the DEWATS provided at Sindhupoondurai to the nearest UGSS Phase-I so as can be treated in the existing 24.2 MLD Waste Stabilization Pond treatment system.

Accordingly, the work is completed and trial and run is going on to transport 18,00,000 litres of sewage outlet generated per day from the DEWATS provided at Sindhupoondurai to the nearest existing manhole coming under UGSS Phase-I.



Inspection of the sub committee along with Commissioner, Tirunelveli Corporation at DEWATS structure and pumping main at Sindupoondurai. Dated 06.09.2021

5. To furnish the details on the status of the proposed UGSS Phase-II & Phase-III in respect of completion of total sewer length, Pumping stations, Lifting stations, Pumping Main Network, Gravity Main Network, Manholes, House Service connections, Date of Completion & % of work completed.

| Scope | Work completed In % | Remarks |
|------------------------------|---------------------|---|
| Phase - II | | |
| Pumping Station | | |
| PS-1-Zone-1. Slaughter House | 60% | Well Civil works completed |
| PS-2-Zone-II. Nainarkulam | - | Work to be commenced |
| Lifting Station | | |
| LS-1-Zone-I- Srinivasanagar | 83% | Well Civil works completed-Compound wall and panel room plastering under progress |

| | | |
|--|--------------|---|
| LS-2-Zone-I- Sathiyanager | 65% | Compound wall under progress. |
| LS-3-Zone-I- Kattabomman Street | 50% | Well Civil works completed. |
| LS-4-Zone-I- PettaiThiruthu (Ambethkar Colony) | 68% | Compound wall work under progress. |
| LS-5-Zone-II- Karuppanthurai | 58% | Retaining wall work under progress. |
| L S-6- Zone-III- Karaiyiruppu (New Location) | 67% | Compound wall work under progress. |
| LS-7-Zone-III- Alaganeri | 68% | Compound wall and panel room work in progress |
| LS-8-Zone-III- Senthimangalam | 71% | Compound wall plastering under progress. |
| LS-9-Zone-III- Sindhupoonthurai | 80% | Panel Room work is under progress |
| LS-10-Zone-III- Kailasapuram | 50% | Well Civil works completed. |
| LS-11-Zone-III- Meenakshipuram | 70% | Retaining wall work under progress. |
| Other Components | | |
| Pumping main - 27 km | 84.44% | 22.80 km laid |
| Gravity main – 224 km | 62.25% | 139.46 km laid |
| Manhole - 8928 No | 69.13% | 6172 No completed |
| House service connections (UPVC pipes) - 656.64 km | 8.01% | 52.61 km completed |
| Inspection chamber - 54720 | 14.59% | 7989 No completed |
| Road restoration – 395260 Sqm | 19.27% | 76185 Sqm |
| Over all progress | 66.6% | |
| Phase - III | | |
| Pumping Station | | |
| PS-5-Zone-5 at Kurichi | | Earth work under progress |
| PS-6-Zone-6. Kumaresan Nagar | | Work to be commenced |

| | | |
|--|---------------|---------------------------|
| Lifting Station | | |
| LS-12-Zone-4- Tholkappiyar Street | 55% | Well works completed |
| LS-13-Zone-4-Thirukurippu Thondar street | 28% | 3rd lift well completed |
| LS-14-Zone-4- UlagammanKoil Street | | Earth work under progress |
| LS-15-Zone-4- Maruthi Nagar | | Earth work under progress |
| LS-16-Zone-4- Senthil Nagar | | Earth work under progress |
| LS-17-Zone-4 — Kilanathammalur Road | 55% | Well works completed |
| LS-18-Zone-4- Thiruvananthapuram | | Earth work under progress |
| LS-19-Zone-4- Kakkan New colony | | Earth work under progress |
| LS 20 Zone 4 Andal Nagar | | Earth work under progress |
| LS-21-Zone-4- Ragumath Nagar | | Earth work under progress |
| LS-22-Zone-4- Police Colony | | Earth work under progress |
| LS-23-Zone-4- Saranya Park | | Earth work under progress |
| LS-24-Zone-4- IOB Colony | 55% | Well works completed |
| LS -25-Zone-4- V.M ChatramHousing Board | | Earth work under progress |
| LS-26-Zone-4- Achimadam | | Earth work under progress |
| LS-27-Zone-5- --Melanatham | 55% | Well works completed |
| LS-28-Zone-5- Karungulam | 55% | Well works completed |
| LS-29-Zone-5- Anbu Nagar | 55% | Well works completed |
| Other Components | | |
| Pumping main - 37 km | 20.16% | 7.46 km laid |
| Gravity main – 417 km | 7.1% | 29.55 km laid, |
| Manhole - 16658 No | 8.88% | 1480 No completed. |
| HSC-UPVC - 522 km | 0.17% | 0.91km laid |
| STP | | Descoped |
| Inspection chamber - 87064 No | 0.01% | 10 Nos. |
| Over all progress | 20.70% | |

The date of completion for UGSS Phase-II is 25.07.2022 and UGSS Phase – III is 31.12.2022 as per there agreement.

6. To furnish the status on the implementation of the SBR based Sewage Treatment Plant proposed at the end of pipe treatment of UGSS Phase – II & III

The sewage collected from the existing sewerage system is transported to the 24.2 MLD capacity of Sewage Treatment Plant located at Ramayanpatti with waste stabilization pond technology. Right now, the sewage collected varies from 8.00 MLD to 10.00 MLD. Sludge deposited in the anaerobic ponds and facultative ponds were removed 4 years ago. The result of the treatment system verified then and there by TNPCB by collecting the samples is still remarkable based on the following results.

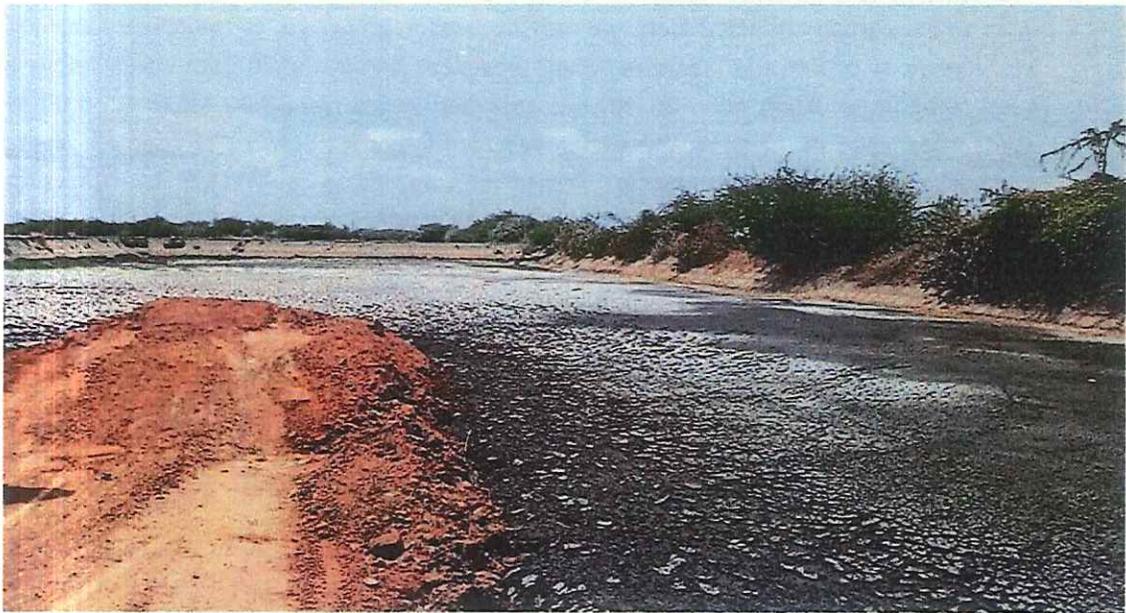
The result of the sewage after treatment are as follows:

Sample received by TNPCB-date: 22.07.2021 and 18.08.2021

Analysis completion by TNPCB-date: 04.08.2021 and 01.09.2021

| S.No | Parameter | Result | Reference |
|------|-------------------------|--------|------------|
| 1. | pH@25°C | 7.92 | 5.50 – 9.0 |
| 2. | Total Suspended Solids | 36 | 30 |
| 3. | BOD for 3 days @ 27 ° C | 27 | 20 |
| 4. | Fecal Coliform | 1600 | 1000 |
| 5. | COD | 104 | 100 |

From the above, it is stated that WSP Treatment system is quite remarkable.4 years later, removal of sludge deposited in anaerobic pond work is under progress and will be completed within a week's time. After this activity, the result of the treated sewage will meet the parameters of TNPCB as well as CPCB. Further, a DPR is prepared for retrofitting the existing STP with WSP technology.



Removal of Sludge at Anaerobic pond STP Ramyanpatti



Removal of Sludge at Anaerobic pond STP Ramyanpatti



Inspection of the sub committee along with Commissioner, Tirunelveli Corporation at Sewage Treatment Plant, Ramayanpatti. Dated 06.09.2021

Under Smart city mission, another 10 MLD capacity of STP is to be constructed under SBR technology method to a project cost of Rs. 14.89 crore. For this work, tender received on 19.07.2021 and evaluation under progress. Moreover, 10MLD + 14 MLD capacity of STP to be constructed in a Phased manner.

7. To furnish the status on the implementation of dhobikana with treatment units

Construction of Dhobikana in the following 3 locations :

1. Karuppanthurai
2. Vannarpetti Thirukuripputhondar Street and
3. Vannarpettai Ettuthogai street, all are under progress.

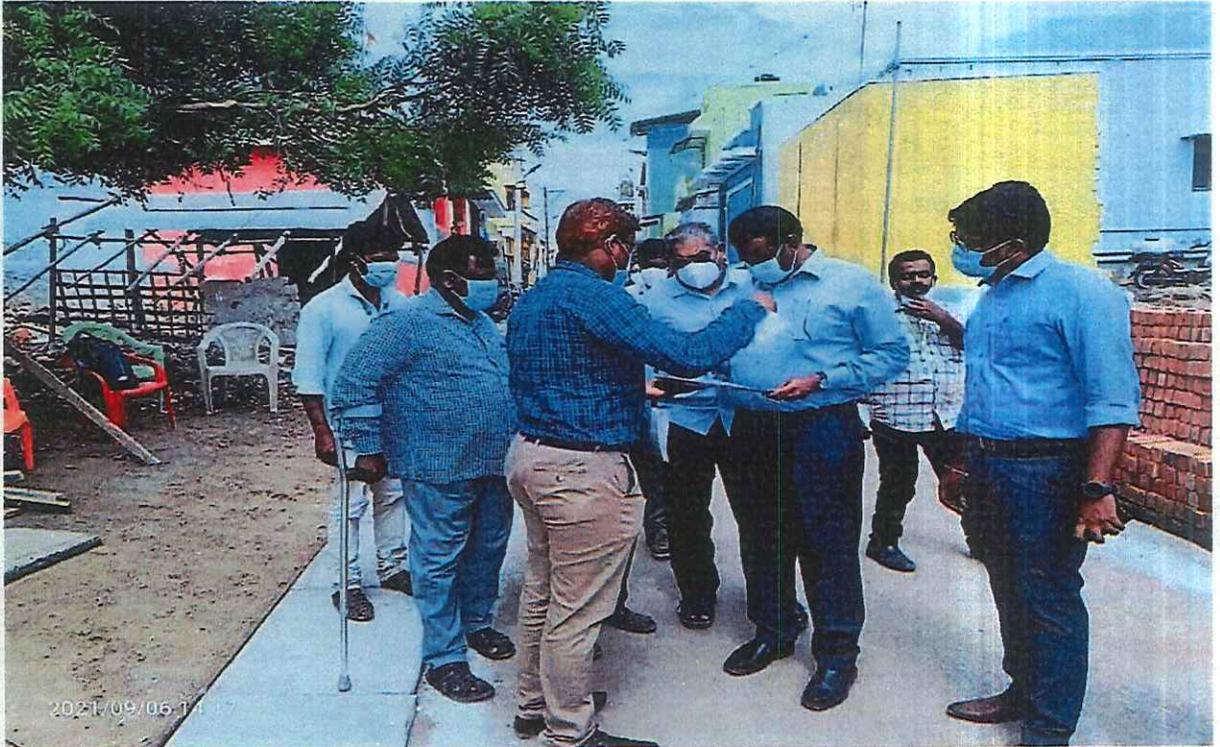
All the works will be completed before the end February 2022



Construction of Washerman Ghat at VannarpettaiEttuthogai street under progress.



Construction of Washerman Ghat at VannarpettaiThirukuripputhondar street under progress.



Inspection of the sub committee along with Commissioner, Tirunelveli Corporation at Washerman Ghat Site at Thirukuripputhondar street, Vannarpettai. Dated 06.09.2021

8. To furnish the action taken to control illegal discharge of septic tank cleaning waste into River Thamirabarani and details on the imposing of fine and construction of trenches.

- 1.All the septic tank operators with their Vehicle Number registered in Corporation.
- 2.Liquid waste management training given to Septic tank operators at Corporation Marriage Hall, Melapalayam on 14th of March, 2021.
- 3.Self declaration forms issued to all Septic tank operators not to mix with

Thamirabarani river Bed.

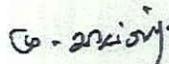
9. The Tirunelveli Municipal Corporation shall monitor the septic tank cleaning process carried out in the corporation area and only dedicated septic tank cleaning vehicles to be utilized with GPS tracking mechanism to ensure that the same is not disposed into any water bodies and may be disposed in the existing waste stabilization pond after conducting necessary studies.

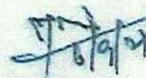
Totally 20 number of septic tank cleaners are being identified and registered with Tirunelveli corporation. At present proper "trip sheet" mechanism with manual entry at both ends are being done. GPS tracking arrangements are on the anvil which will be completed before the end of October.

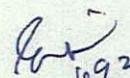
10. The temporary insitu treatment systems proposed by Tirunelveli Corporation for the treatment of sewage directly let into river Thamirabarani is located in the river bed within the river boundary and in flood plain zone. The activity will be affected during heavy floods.

These insitu arrangements are purely temporary in nature. On completion of the UGSS all these temporary structures will be removed and river boundary will be free. However it has been instructed to sort out the issue by joint inspection with PWD officials.

The Sub Committee has concluded the inspection with the above action points in respect of the 2 Municipalities, 8 Town Panchayats and Tirunelveli City Municipal Corporation are concerned and the same is placed before the State High level Committee.


6/9/2021
Tmt. Vijayalakshmi,
JCEE(M)
Tamilnadu Pollution
Control Board,
Tirunelveli


6/9/21
Thiru N. Gnanasekar,
Superintending
Engineer,
Tamilnadu River
Basin Circle,
Tirunelveli.


6/9/21
Thiru P. Ponniah, I.A.S
Director of Municipal
Administration

Notes on Hon'ble NGT (SZ) order dated 08.06.2021 in O.A.No.191 of 2015 (SZ) with OA No.178 of 2014 of (SZ) – Regarding Tirunelveli Tamirabarani River Pollution.

The Hon'ble NGT (SZ) order dated 08.06.2021 in O.A.No.191 of 2015 (SZ) with OA No.178 of 2014 of (SZ) in its order stated as follows:-

| Sl. No. | Joint Committee Recommendation | Status of compliance | Present Stage (During the visit of Sub committee on 06.09.2021 Kodaimelazhagayan) |
|---------|---|--|---|
| 1 | The Tirunelveli Municipal Corporation has submitted action plan for temporary treatment of sewage is 0.26 MLD only, whereas estimated generation is 58 MLD. So the corporation shall submit modified action plan for the identified gap for temporary treatment of untreated sewage discharge providing full fledged treatment system | The temporary action for the treatment of 0.26 MLD is only for the treatment of sewage presently discharged into River Thampirabarani. The corporation has not furnished the temporary action plan for the treatment of sewage let out into Kodagan Channel, Palayamkal Channel and Tirunelveli Channel. | The Sewage outfall into Kodagan Channel, Palayamkal Channel and Tirunelveli Channel are 35 in number. The total quantity assessed is 20,00,000 Litres per day DEWAT system in major locations will be done as a temporary measure. On completion of UGSS Phase-II and III the discharge will be totally arrested. |

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| 2 | <p>The Tirunelveli Municipal Corporation has submitted the action plan for commission of STP by 2022 based on the present sewage generation, so corporation shall submit modified action plan with projection of sewage generation (projection may be made based on population, urban development etc.)</p> | <p>The corporation is operating a STP of capacity 24.2 MLD adopting the waste stabilization pond (WSP) treatment.</p> <p>The sewage collected from Phase-I existing UGSS scheme is 10 MLD is presently being treated in the 24.2 MLD STP in operation adopting the waste stabilization pond (WSP) treatment.</p> | <p>--</p> |
| | | <p>It is informed that the sewage collected from existing Phase-I UGSS scheme and proposed phase-II UGSS scheme is 24 MLD which is proposed to be treated in the above said 24.2 MLD WSP treatment by modifying into SBR treatment modules of 12 MLD capacities (2 Nos.) to meet the CPCB norms.</p> <p>It is informed that the sewage proposed to be collected from Phase-III UGSS scheme will be 34 MLD by adopting SBR treatment in phased manner by providing 10 MLD, 10 MLD and 14 MLD.</p> | |

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| 3 | <p>The Tirunelveli Municipal Corporation shall expedite the UGSS Phase-II and III and to ensure that the time schedule for completion Phase-II (25.01.2022) and Phase-III (22.07.2022) to be adhered to.</p> | <p>The Tirunelveli Corporation has informed the following: The UGSS Scheme Phase-II is under execution at a cost of Rs.291.81 crores by L&T Constructions commenced on 26/07/2018 and expected to be completed by 25/01/2022 and around 55% work has been completed.</p> <p>The UGSS Scheme Phase-III is under execution at cost of Rs.421.54 Crores by Simplex Infrastructure Limited commenced on 23.01.2019 and expected to be completed by 22.07.2022 and around 15.1% work has been completed.</p> | <p>Due to 1st and 2nd waves of COVID-19 the execution of UGSS Phase-II and Phase-III got delayed. Now the works are sped up. The expected date of completion is UGSS Phase II : July 2022 UGSS Phase III: December 2022.</p> |
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| 4 | <p>The Tirunelveli Municipal Corporation shall monitor the septic tank cleaning process carried out in the corporation area and only dedicated septic tank cleaning vehicles to be utilized with GPS tracking mechanism to ensure that the same is not disposed into any water bodies and may be disposed in the existing waste stabilization pond after conducting necessary studies.</p> | <p>It is informed by the Tirunelveli Corporation that all septic tank cleaners are registered with Tirunelveli Corporation.</p> <p>The Tirunelveli Corporation has to fit the septic tank cleaning vehicles registered with corporation with GPS tracking arrangement to ensure that the collected sewage is taken to the existing WSP treatment plant in operation until UGSS Scheme is completed.</p> | <p>Totally 20 number of septic tank cleaners are being identified and registered with Tirunelveli corporation. At present proper "trip sheet" mechanism with manual entry at both ends are being done. GPS tracking arrangements are on the anvil which will be completed before the end of October.</p> |
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| 6 | The Tirunelveli Municipal Corporation shall utilize the treated sewage for further beneficial use and a proposal shall be prepared and to be implemented. | The Tirunelveli is yet to furnish suitable proposal in this regard. | The District Administration / Tirunelveli Municipal Corporation is exploring the possibility of installing TTRRO and through this supply of treated water to the industries. |
| 5 | The Tirunelveli Municipal Corporation shall explore the possibility of providing a full fledged STP with ultra filtration system for the total capacity of sewage collected from the existing underground sewerage system presently treated in the WSP and from the proposed UGSS phase II & III under implementation. | The unit has proposed to revamp the existing 24.2 MLD WSP Treatment with SBR treatment to meet CPCB norms. Accordingly, the Corporation has proposed to revamp the existing 24.2 MLD WSP treatment units and modified into by providing 12 MLD SBR (2 Nos.) to treat the sewage generated from existing UGSS Phase-I and proposed UGSS Scheme Phase-II. Also the Corporation has also proposed to provide 34 MLD capacities STP with SBR treatment by providing 10 MLD, 10 MLD & 14 MLD capacity STPs to treat the sewage generated from proposed UGSS Phase-III. | -- |

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| 7 | <p>Since DEWAT system is a temporary arrangement for treating waste water until full fledged STP being provided by Tirunelveli Corporation. The objective is to reduce the load to river until providing full fledged treatment and hence study by reputed institute is not required. However, treatment technology proposed by other municipality/town panchayats shall be studied by reputed institute, since it is a permanent treatment technology going to be adopted.</p> | <p>The Tirunelveli Corporation has proposed 10 DEWATS treatment units to treat the sewage joints with river Thamirabarani at 8 locations. Presently, 6 Nos. DEWATS treatment informed to be completed and put into operation. Remaining 4 DEWATS treatment in remaining 4 locations in progress. The Municipality/Town Panchayat have been addressed to get the design of the treatment units vetted by reputed institute and to furnish the report.</p> | <p>All 10 DEWATS completed and are under usage</p> |
| 8 | <p>Expedite to complete plantation proposed in DEWAT treatment system, so that further pollution load will be reduced before discharge to river.</p> | <p>To be complied with</p> | <p>Plantations are being done near to the DEWAT treatment system</p> |

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| 9 | The temporary insitu treatment systems proposed by Tirunelveli Corporation for the treatment of sewage directly let into river Thampirabarani is located in the river bed within the river boundary and in flood plain zone. The activity will be affected during heavy floods. | Yes, the insitu treatment is located such that it will be affected during floods. | 10 | The Tirunelveli Municipal Corporation shall expedite the action in providing dhobikana arrangements with ETP for the treatment of trade effluent generated to satisfy the disposal standards prescribed by the Board and thereby avoid washing of clothes by washer man in River Thampirabarani. The treatment system shall be provided after assessment of effluent generation. | The Tirunelveli Municipal Corporation has informed tender has been fixed on 27.01.2021 at a cost of Rs.4.2 Crores to provide Dhobikana arrangements with ETP for treatment of effluent. | These Dhobikana works are in good progress and all will be completed before the end of February 2022. As it is in the flood plains of Thampirabarani River, the Corporation and WRD have been informed to ensure that the basement is above the MFL of Thampirabarani River. |
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| 11 | <p>Vickramasingapuram and Ambasamudram Municipalities has submitted action plan without assessing the quantum of sewage generation. Both municipalities shall submit modified action plan after assessing the quantum of generation.</p> | <p>The details to be furnished.</p> | <p>The quantity of sewage generation is now assessed as follows. Vickramasingapuram : 4.99 MLD at 12 different location Ambasamudram : 4.12 MLD at 8 different location</p> |
| 12 | <p>The local bodies shall expedite the completion of Faecal Sludge Treatment Plant (FSTP) and the treatment system proposed for grey water treatment to avoid contamination of River water flowing in the irrigation channel.</p> | <p>The status of the completion of FSTP for the treatment of sewerage. VK Puram Municipality – Proposed to be completed by 15.12.2021. Ambasamudram Municipality – Proposed to be completed by 15.02.2021. The status of providing insitu treatment for the treatment of grey water by local bodies. VK Puram Municipality DPR preparation is carried out by TWIC, Chennai and informed to be completed in one year from the date of work order. Ambasamudram Municipality DPR preparation is carried out by TWIC, Chennai and informed to be completed in one year from the date of work order.</p> | <p>Due to 1st and 2nd wave the COVID-19 the execution was getting delayed. Now, the progress is speeded up.</p> <p>Vickramasingapuram FSTP is on trial run and will be made functional totally before the end of October 2021 Ambasamudram the work has been completed and trial run yet to be started which will also be made functional before the end of December 2021. Since FSTP has been completed and DEWATS have been proposed at the infall points of irrigation channel the contamination of water flowing in the irrigation channels will be avoided.</p> |

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| | <p>8 Town panchayats (Kallidalkurichi, Veeravanallur, Mukkudal, Chernamahadevi, Pathamadai, Gopalsamudram, Melasevel, Naranmmalpuram) DRP under preparation by TWIC. Work yet to be started.</p> | |
| <p>13 The local bodies shall provide warning sign board at all accessible locations to river Thampirabarani which should carry the fine to be paid by the offender who carried washing of vehicles and also seizure of such vehicles as per prevailing regulators.</p> | <p>To be implemented by local bodies.</p> | <p>The instructions complied with.</p> |
| <p>14 The District Administration shall continue to monitor the illegal sand mining in River Thampirabarani</p> | <p>Being complied. The latest report is to be furnished on the action taken on illegal sand mining.</p> | <p>There is no official sand quarry running in the Thampirabarani River basin. No Petitions have been received so far regarding illegal sand mining in the rivers of Thampirabarani Basin. However it is closely being watched by WRD, Revenue, Police and Mines Officials.</p> |

6/12/24
Tmt. Vijayalakshmi, JCEE(M)
Tamilnadu Pollution Control Board,
Tirunelveli

6/12/24
Thiru. N. Gnanesekar,
Superintending Engineer,
Thampirabarani River Basin Circle,
Tirunelveli.

6/12/24
Thiru P. Ponmath, I.A.S.
Director of Municipal
Administration

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI.**

**Original Application No. 191 of 2015(SZ)
With
Original Application No. 178 of 2014(SZ)**

S.P.Muthuraman

...Applicant

Vs

The Union of India,
Rep. by the Secretary to Government,
Ministry of Environment Forest
and Climate Change, ,
New Delhi - 110003 & others.

...Respondents

WITH

T. Rajamanickam,
Tiruneveli.

... Applicant(s)

Vs

The District Environmental Engineer,
TNPCCB, Tirunelveli and Ors.

...Respondent(s)

**REPORT FILED ON BEHALF OF THE
RESPONDENTS GOVERNMENT,
ENVIRONMENT CLIMATE CHANGE AND
FOREST DEPT.&TAMIL NADU
POLLUTION CONTRO BOARD**

**Advocate for Respondent TNPCCB
Thiru. Sai Sathya Jith.**

Date:07.09.2021.

Date of hearing on 08.09.2021.

